

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

E.P. No. 2 of 2014 in
Appeal No.176 of 2011

Dated : 24th July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

PPN Power Generating Co. Pvt. Ltd. ... Petitioner(s)

Versus

Tamil Nadu Generation & Distribution Corporation Ltd.Respondent(s)

Counsel for the Petitioner(s) : Mr. Jayant Bhushan, Sr.Adv.
Mr. Rahul Balaji
Mr. Senthil Jagadeesan
Ms. Shruti Iyer
Mr. Govind Manoharan
Counsel for the Respondent (s): Mr. R. Venkataramani, Sr. Adv.
Mr. S. Vallinayagam
Mr. Shodhan Babu
Ms. Neelam Singh
Mr. Yashraj Singh

ORDER

Mr. Jayant Bhushan, the learned Senior Counsel appearing for the Appellant has filed a note relating to the arrears of payment to be made by the Respondent to the Appellant. This copy has been served to Mr. R. Venkataramani, the learned Senior Counsel for the Respondent, who seeks some time to get instructions from his client.

Post the matter on **06.08.2014.**

(Rakesh Nath)
Technical Member
ts/kt

(Justice M. Karpaga Vinayagam)
Chairperson